

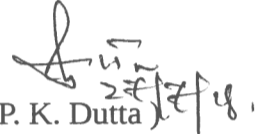
OFFICE OF THE
DISTRICT & SESSIONS JUDGE,
UNAKOTI JUDICIAL DISTRICT, KAILASHAHAR

No. F.10(171)-DJ/U/Estt./2018/ 10719 /

Dated, Kailashahar
The 27th July, 2018

CORRIGENDUM

Please read after the Number of Vacancies column “**Total 02(two) Nos. (Regular :- 01, Fixed :- 01)**” in stead of “**Total 02(two) Nos.**” and also after the Pay Structure Column “**Regular Scale :- PB-2, Rs. 5310-24000/- & Grade Pay Rs. 1800/- and Fixed Pay :- As admissible**” in stead of “**Regular Scale :- PB-2, Rs. 5310-24000/- & Grade Pay Rs. 1800/**” as appear in the Advertisement published in the Dainik Sambad Patrika on 13-07-2018 vide No. F.10(171)-DJ/U/Estt./2018/9924, dated 11-07-2018 from the office of the undersigned.



(P. K. Dutta)
District & Sessions Judge,
Unakoti Judicial District,
Kailashahar